

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 174 of 2014

Dated : 8th July, 2015

In the matter of:

NTPC Ltd.

.... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

....Respondent(s)

Counsel for the Appellant (s) : None

Counsel for the Respondent (s) : None

ORDER

Bench is not assembled today.

Matter is posted for further hearing on **13th August, 2015.**

Court Master

rkt